

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3878
ANSWERED ON:24.08.2004
COMPUTER EDUCATION
Aaron Rashid Shri J.M.;Lal Chandra Shri

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has planned to introduce computer as a major tool of education in the existing education system ;
- (b) if so, the details thereof;
- (c) whether the Government has received some proposals from State Governments for providing funds for introduction of computer education in the Government schools in the States ;
- (d) if so, the details and present status thereof State-wise ;
- (e) whether financial assistance sought for by the State Governments has been provided by the Union Government during the years 2003-2004 and 2004-2005;
- (f) if so, the details thereof, State-wise; and
- (g) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (d) : The Department of Secondary and Higher Education introduced a revised Computer Literacy and Studies in Schools (CLASS) in 2001-2002 to promote computer literacy in schools in the country. Under the revised scheme, financial assistance was provided to States/Union Territories on the basis of Computer Education Plans (CEPs) submitted by the States/UTs to only Govt. and Government-aided schools. The sharing of the maximum grant of Rs. 5.00 Lakhs for a school is on 75 : 25 basis between Central Government and State Government. The scheme also provides for 25% of contribution from MPLADs in addition or as an alternative to State Govt. contribution.

So far, 19 States/UTs have been released funds under the scheme during 2001-2002, on the basis of the CEPs submitted by them. The names of States/UTs and the number of schools which have been granted financial assistance during 2001-2002 under the revised CLASS scheme is at Annexure - 'A'. Moreover, 6 States have been released 2nd installment during 2002-2003 as per statement at Annexure - 'B'.

(e) to (g) : The revised CLASS scheme is being merged in the new scheme of 'Information and Communication Technology (ICT) @ Schools', which is awaiting the final approval.. Consequently, no funds have been released during 2003-2004 and 2004-2005 and same would be released as soon as the new scheme is approved.

ANNEXURE- 'A'

Annexure 'A' referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No.3878 for 24.8.2004 regarding Computer Education asked by Shri J.M. Aaron Rashid and Shri Lalchandra Kol - indicating the amount sanctioned and released under revised CLASS scheme during 2001-2002.

S.No	Name of the State/UT	Amount sanctioned as 75% of sanctioned amount (Rs. in Lakhs)	Amount released as 1st Installment (Rs. in Lakhs) - 50%	No. of Schools
1.	Maharashtra	900.00	450.00	180
2.	Tripura	250.00	125.00	50

3.	Chattisgarh	500.00	250.00	100
4.	D & N Haveli	70.00	35.00	14
5.	Haryana	500.00	250.00	100
6.	West Bengal	1114.7625	557.38125	300
7	Punjab	997.50	498.75	200
8.	Andhra Pra.	1401.1875	700.59375	500
9.	Tamil Nadu	1000.00	500.00	200
10.	Manipur	250.00	125.00	50
11.	Goa	250.00	125.00	50
12.	Uttar Pradesh	1500.00	750.00	300
13.	Himachal Pr.	500.00	250.00	100
14.	Mizoram	200.00	100.00	40
15.	Sikkim	145.00	72.5	29
16.	Madhya Pra.	1950.00	975.00	390
17.	Gujarat	1500.00	750.00	300
18.	Meghalaya	295.00	147.5	59
19.	Karnataka	750.00	360.475	150
Total		14073.45	7022.20	3112

ANNEXURE- 'B'

Annexure 'B' referred to in reply to parts (a) to (d) of Lok Sabha Unstarred Question No.3878 for 24.8.2004 regarding Computer Education asked by Shri J.M. Aaron Rashid and Shri Lalchandra Kol – indicating the amount released as 2nd installment during 2002-2003.

Sl.No.	Name of the State	Amount (in Rs.)
1.	West Bengal	4,69,84,125/-
2.	Chhatisgarh	2,50,00,000/-
3.	Sikkim	72,50,000/-
4.	Goa	1,25,00,000/-
5.	Tamil Nadu	72,65,875/-
6.	Haryana	39,30,000/-
Total		10,29,30,000/-